

ORISSA HIGH COURT**FILING REPORT AS ON :13/09/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	BLAPL/0008927/2022	AMRESH CHOUDHURY VS STATE OF ODISHA	JAGABANDHU SAHU VS	DUNGURIPALI /115 /2022 () //
2	BLAPL/0008928/2022	SASANKA SEKHAR MISHRA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	SONEPUR /160 /2022 () //
3	BLAPL/0008929/2022	KAILASH CHANDRA NAIK VS STATE OF ODISHA	SRINIBAS SAHOO VS	KEONJHAR SADAR /18 /2010 () //
4	BLAPL/0008930/2022	SK. RAJA @ SK. JAHEER VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	LAXMISAGAR P.S. /295 /2022 () //
5	BLAPL/0008931/2022	LINGARAJ SABAR VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	PATTAPUR (DIGAPAHANDI) /331 /2021 () //
6	BLAPL/0008932/2022	AJAY DAS VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	MADHUPATNA /174 /2022 () //
7	BLAPL/0008933/2022	SANJAYA MALLICK VS STATE OF ODISHA	MAHES DAS VS	TIKABALI /26 /2022 () //
8	BLAPL/0008934/2022	DHANURJAYA PATRA VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /8 /2021 () //
9	BLAPL/0008935/2022	PRAKASH BHOI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	GOP /40 /2022 () //
10	BLAPL/0008936/2022	RAKESH SINDHI @ LIDI VS STATE OF ODISHA	SURESH KUMAR JENA VS	JHARSUGUDA /429 /2022 () //
11	BLAPL/0008937/2022	DHIREN DAS VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	/ /0 () //

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12	BLAPL/0008938/2022	DEEPAK KHALKO VS STATE OF ODISHA	SK. ZAFARULLA VS	RUGUDI /65 /2022 () //
13	BLAPL/0008939/2022	BANKIM CHANDRA NAIK VS STATE OF ODISHA	BHAWANI SANKAR PANIGRAHI VS	BANGRIPOSI /75 /2022 () //
14	BLAPL/0008940/2022	TARSINGH PRADHAN VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	BARGARH /405 /2020 () //
15	BLAPL/0008941/2022	MUKUNDA KHEMUNDU VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT SADAR /51 /2022 () //
16	BLAPL/0008942/2022	PRASANTA GAGERENGA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	CHANDRAPUR /57 /2022 () //
17	BLAPL/0008943/2022	ANKIT KUMAR VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KORAPUT TOWN /341 /2020 () //
18	BLAPL/0008944/2022	GANESH KUMAR HOTTA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GOSANINUAGAM /76 /2022 () //
19	BLAPL/0008945/2022	HITESH GOHEL VS STATE OF ODISHA	UMAKANTA BARIK VS	/ /0 () //
20	BLAPL/0008946/2022	KONDA DUSURABARIK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	PADWA /8 /2022 () //
21	BLAPL/0008947/2022	BISWAJIT PARIDA VS STATE OF ODISHA	SUJATA JENA VS	BALASORE SADAR /99 /2022 () //
22	BLAPL/0008948/2022	PRAKASH BARIK @ PAPU VS STATE OF ODISHA	S.S.RAY (2) VS	BALIPATNA /55 /2014 () //
23	BLAPL/0008949/2022	MATIA SWAIN	JYOTIRMAYA SAHOO	/ /0

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		VS	VS	()
24	BLAPL/0008950/2022	STATE OF ODISHA P. KESHU REDDY	LAXMIKANTA BEHERA	// NAYAPALLI P.S. /22 /2022
		VS	VS	()
25	BLAPL/0008951/2022	STATE OF ODISHA RABINDRA MUKHI	GAUTAM SIDDIQUE	// RASGOBINDPUR /36 /2022
		VS	VS	()
26	BLAPL/0008952/2022	STATE OF ODISHA BAPI MUKHI	GAUTAM SIDDIQUE	// RASGOBINDPUR /36 /2022
		VS	VS	()
27	BLAPL/0008953/2022	STATE OF ODISHA KARTIKA MEHER @ KARTIK	JUGALA KISHORE PANDA	// SAMBALPUR SADAR /24 /2020
		VS	VS	()
28	BLAPL/0008954/2022	STATE OF ODISHA ROHITA KUMAR GAJENDRA	SOMANATH SATAPATHY	// GANGAPUR (ASKA) /21 /2019
		VS	VS	()
29	BLAPL/0008955/2022	STATE OF ODISHA SK. MUSTAQ HOSSAIN	MANOJ KUMAR PANDA	// BINJHARPUR /42 /2018
		VS	VS	()
30	BLAPL/0008956/2022	STATE OF ODISHA RANJAN HARIPAL	PRATAP KUMAR NAYAK	// SAMBALPUR SADAR /24 /2020
		VS	VS	()
31	BLAPL/0008957/2022	STATE OF ODISHA DEVA SAGARIA @ DEBA	PRASANTA KUMAR NANDA	// SEMILLIGUDA /58 /2022
		VS	VS	()
32	BLAPL/0008958/2022	STATE OF ODISHA PRATAP RANA	AMULYA RATNA PANDA	// / /0
		VS	VS	()
33	BLAPL/0008959/2022	STATE OF ODISHA SANTOSH NAYAK @ RAKI	DURGA PRASANNA MISHRA	// BAGHAMARI /93 /2022
		VS	VS	()
34	BLAPL/0008960/2022	STATE OF ODISHA SANJAY PRASAD YADAV	S.S.RAY (2)	// SUNDARGARH SADAR /164 /2022
		VS	VS	()

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35	BLAPL/0008961/2022	STATE OF ODISHA AKHIA @ AKHAYA KUMAR SAHOO VS	ALOK KUMAR DAS VS	// JAGATSINGPUR /492 /2022 ()
36	BLAPL/0008962/2022	STATE OF ODISHA PALTU @ SIDHARTH MAJUMDAR VS	AMULYA RATNA PANDA VS	// SPL.TASK FORCE /9 /2020 ()
37	BLAPL/0008963/2022	STATE OF ODISHA BAMA @ DURYODHAN SETHY VS	AJAYA KUMAR PRADHAN VS	// TANGI /32 /2022 ()
38	BLAPL/0008964/2022	STATE OF ODISHA BHAGIA @ BHAGABAN MALLICK VS	AJAYA KUMAR MOHARANA VS	// CHOUDWAR /239 /2021 ()
39	BLAPL/0008965/2022	STATE OF ODISHA BAPI @ SUDHAKAR BHOI VS	RAMANI KANTA PATTANAIAK VS	// CUTTACK SADAR /286 /2021 ()
40	BLAPL/0008966/2022	STATE OF ODISHA ABHISEK DAS @ LITU VS	MANAS KUMAR CHAND VS	// MAHILA P.S.(BBSR) /95 /2022 ()
41	BLAPL/0008967/2022	STATE OF ODISHA DEEPAK RATHOR VS	MANORANJAN MUDULI VS	// / /0 ()
42	BLAPL/0008968/2022	STATE OF ODISHA DAITARI LOKEI VS	DIPTI RANJAN BHOKTA VS	// MACHHKUND /8 /2022 ()
43	BLAPL/0008969/2022	STATE OF ODISHA KAILASH BIRA VS	SUCHIT KUMAR NAYAK VS	// BADABAZAR /55 /2022 ()
44	BLAPL/0008970/2022	STATE OF ODISHA JAYARAM MUDULI VS	VIJAY KAR VS	// MATHILI /43 /2021 ()
45	BLAPL/0008971/2022	STATE OF ODISHA TULIA @ SANDIP JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	// PURI TOWN /90 /2022 () //

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46	BLAPL/0008972/2022	NINI @ FALSARI BEHERA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDRASEKHARPUR /461 /2015 () //
47	BLAPL/0008973/2022	GOURANGA MANDAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	MATHILI /125 /2020 () //
48	BLAPL/0008974/2022	ADITYA SINGH VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	KORAPUT GRPS /16 /2022 () //
49	BLAPL/0008975/2022	HARE KRUSHNA CHETTY VS STATE OF ODISHA	MANORANJAN ACHARYA VS	LAXMIPUR /67 /2018 () //
50	BLAPL/0008976/2022	SUNIL KUMAR VS STATE OF ODISHA	AJIT KUMAR MOHANTY VS	MOHANA /67 /2021 () //
51	BLAPL/0008977/2022	SANJEEB DAS VS STATE OF ODISHA	DEBASNAN DAS VS	KUAKHIA /238 /2022 () //
52	BLAPL/0008978/2022	BALIA @ BALARAM ROUT VS STATE OF ODISHA	KALINDA KUMAR ROUT VS	JAGATPUR /359 /2022 () //
53	BLAPL/0008979/2022	PRAMOD SWAIN VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	PATTAMUNDAI /335 /2022 () //
54	BLAPL/0008980/2022	MILAN KUMAR SINGH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	JAJPUR TOWN /251 /2022 () //
55	BLAPL/0008981/2022	SUNDURU TADINGI VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	KOTIYA /1 /2022 () //
56	BLAPL/0008982/2022	ARUN @ KATHI BEHERA VS STATE OF ODISHA	BISWORANJAN SWAIN VS	BHADRAK RURAL /210 /2017 () //
57	CMAPL/0000435/2022	ASHOK KUMAR NANDI	ADV	//

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		VS	VS	()
58	CMAPL/0000436/2022	ASHOK MEENA, I.A.S. ASHOK KUMAR NAYAK	ADV.	//
		VS	VS	()
59	CMAPL/0000437/2022	STATE OF ODISHA SNEHALATA PATEL	ADV.	//
		VS	VS	()
60	CMP/0000901/2022	STATE OF ODISHA NIROJ KUMAR SAI	SANJEEV UDGATA	//
		VS	VS	()
61	CMP/0000902/2022	NABIN CHANDAN SIDHANTA NARAYAN SINGH DEO	NALINI KANTA DASH	//
		VS	VS	()
62	CMP/0000903/2022	SANJUKTA SHAH DEO PRAVAKAR PATRA	SWARUP KUMAR PATNAIK	//
		VS	VS	()
63	CMP/0000904/2022	MANORANJAN THATOI KAILASH CHANDRA SAHOO	BIBEKANANDA BHUYAN	//
		VS	VS	()
64	CMP/0000905/2022	RABINDRANATH SAHOO DEBENDRA SAMAL	AMIT KUMAR DAS	//
		VS	VS	DISTRICT & SESSIONS JUDGE,CUTTACK(Cuttack)
65	CONTC/0005702/2022	MATHURI SAMAL @ DAS BASANTA KUMAR SUASIAN	RAJJEET ROY	Fao/0000068/2019 //
		VS	VS	()
66	CONTC/0005703/2022	SUBHRA MOHANTY,OAS(SAG) RAMA KRISHNA DASH	RAJJEET ROY	//
		VS	VS	()
67	CONTC/0005704/2022	SUBHRA MOHANTY, O.A.S., (SAG) LADU KISHOR RAUTO	RAJJEET ROY	//
		VS	VS	()
68	CONTC/0005705/2022	SUBHRA MOHANTY,OAS(SAG) SANJAYA KUMAR PANDA	RAJJEET ROY	//
		VS	VS	()

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69	CONTC/0005706/2022	SUBHRA MOHANTY, O.A.S., (SAG) SANKAR SAN PALLEYI VS	RAJEET ROY VS	// // 0
70	CONTC/0005707/2022	SUBHRA MOHANTY,OAS(SAG) BIJAYA KUMAR DAS VS	RAJEET ROY VS	// // 0
71	CONTC/0005708/2022	SUBHRA MOHANTY, O.A.S. (SAG) SATRUGHNA NAHAK VS	SUKANTA KUMAR MISHRA VS	// // 0
72	CONTC/0005709/2022	ASWATHY S,IAS PRADYUMNA KUMAR PRADHAN VS	ADV VS	// // 0
73	CONTC/0005710/2022	VISHAL KUMAR DEV, I.A.S. SRIBATSCHA KUMAR DASH VS	ADV VS	// // 0
74	CONTC/0005711/2022	VIR VIKRAM YADAV, I.A.S. LAXMI PRADHAN VS	ADV. VS	// // 0
75	CONTC/0005712/2022	SATYABRATA SAHU,IAS SATYAPRITAM TRIPATHY VS	NIRANJAN PRASAD PATRA VS	// // 0
76	CONTC/0005713/2022	AMULYA KUMAR SAHOO, TAHASILDAR, JAGATSINGHPUR JOGESH CHANDRA PAL VS	ADV VS	// // 0
77	CONTC/0005714/2022	SECRETARY, PR AND DW DEPT, ODISHA PRAFULLA KUMAR SATHUA VS	ADV VS	// // 0
78	CONTC/0005715/2022	SECRETARY, PR AND DW DEPT, ODISHA MADHUSUDAN RAUL VS	ADV VS	// // 0
79	CONTC/0005716/2022	COLLECTOR AND D.M, BALASORE SURENDRA NATH PAL VS	ADV. VS	// // 0
		ASWATHY S,IAS		//

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80	CONTC/0005717/2022	BHARAT SAHOO VS	ADV VS	// 0
81	CONTC/0005718/2022	SAROJ KUMAR SETHI, COLLECTOR AND DISTRICT MAGISTRATE, DHENKANAL SANGHAMITRA CHOUDHURY VS	ADV. VS	// 0
82	CONTC/0005719/2022	ASWATHY S.,IAS M/S DAGA COMMUNICATION VS	ADV VS	// 0
83	CONTC/0005720/2022	T.SRINIVASH, AUTHORISED OFFICER, PUNJAB NATIONAL BANK, SAMBALPUR ASHOK KUMAR DALEI VS	ADV. VS	// 0
84	CONTC/0005721/2022	JAGABANDHU KRISHANI, RWSS SECTION, LAMTAPUT AKHAYA BAGH VS	ADV VS	// 0
85	CONTC/0005722/2022	ER. HADIBANDHU BEHERA, CHIEF ENGINEER, RWSS, ODISHA KANAK BEHERA VS	ADV. VS	// 0
86	CONTC/0005723/2022	SAMARTH VERMA,IAS BALDEV PANDA VS	ADV. VS	// 0
87	CONTC/0005724/2022	VIR VIKRAM YADAV,IAS SANJAYA KUMAR PRADHAN VS	ADV. VS	// 0
88	CONTC/0005725/2022	DR.YADDULA VIJAYA,DIRECTOR,ANIMAL HUSBANDRY AND VETERINARY SERVICES(O) ASHOK KUMAR SATPATHY VS	ADV VS	// 0
89	CONTC/0005726/2022	CHANDNI CHANDRA, I.A.S. ANANDA CHANDRA PARIDA VS	ADV VS	// 0
90	CONTC/0005727/2022	BLOCK DEVLOPMENT OFFICER, NAYAGARH SUBRAT BARGAI VS	ADV VS	// 0
91	CONTC/0005728/2022	ASHWASTHI S, I.A.S. SUNIL KUMAR BHOI	ADV SUBHAM SHARMA	// 0

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		VS	VS	()
92	CONTC/0005729/2022	SUBHRA MOHANTY, G.M, ODISHA AGRICULTURAL MARKETING BOARD BISWAMBHAR NAIK	SUBHAM SHARMA	//
		VS	VS	()
93	CRLA/0000789/2022	SUBHRA MOHANTY, G.M, ODISHA AGRICULTURAL MARKETING BOARD BHARAT BHOI @ GEDU	NEPOLEON SAHANI	//
		VS	VS	()
94	CRLA/0000790/2022	STATE OF ODISHA ARJUN KHORA	SUBODH KUMAR MOHANTY	//
		VS	VS	()
95	CRLMA/0000253/2022	STATE OF ODISHA VINODBHAI RAMANBHAI PATEL@VINODBHAI PATEL	ADV.	//
		VS	VS	()
96	CRLMC/0002570/2022	STATE OF ODISHA DEBENDRA KUMAR MISHRA	SOURA CHANDRA MOHAPATRA	//
		VS	VS	()
97	CRLMC/0002571/2022	STATE OF ODISHA MADHAB RATH@BANAMALI RATH	SMRUTI RANJAN MOHAPATRA	//
		VS	VS	()
98	CRLMC/0002572/2022	STATE OF ODISHA BALI@SRIKANTA RANA	BISWABHUSAN DAS	//
		VS	VS	()
99	CRLMC/0002573/2022	STATE OF ODISHA KHALIA@RAMESH DASH@DAS	SOUMYA RANJAN DAS	//
		VS	VS	()
100	CRLMC/0002574/2022	STATE OF ODISHA PRABIR KUMAR DASH	BIJAY KUMAR NAYAK	//
		VS	VS	()
101	CRLMC/0002575/2022	STATE OF ODISHA PURASTAM SAHU	SANJEEV UDGATA	//
		VS	VS	()
102	CRLMC/0002576/2022	STATE OF ODISHA BALARAM BEHERA@GELUA	JYOTIRMAYA SAHOO	//
		VS	VS	()

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103	CRLMC/0002577/2022	STATE OF ODISHA UDAYANATH SAHOO VS	VS	// / /0 ()
104	CRLMC/0002578/2022	STATE OF ODISHA MANAS BEHERA VS	ANUGRAHA NARAYAN SAMANTARAY VS	// DHENKANAL SADAR /377 /2013 ()
105	CRLMC/0002579/2022	STATE OF ODISHA SWADESH KUMAR ROUSTRAY VS	BANSHIDHAR BAUG VS	// BADAGODA P.S. /109 /2021 ()
106	CRLMC/0002580/2022	STATE OF ODISHA ANURAG BEHERA@BANTI VS	SMRUTI RANJAN MOHAPATRA VS	// TANGI /245 /2021 ()
107	CRLMC/0002581/2022	STATE OF ODISHA JITU@JITENDRA KUMAR MOHANTY VS	SURYAKANTA DWIBEDI VS	// PHULBANI SADAR /8 /2012 ()
108	CRLMC/0002582/2022	STATE OF ODISHA KALPATARU BEHERA VS	SURYAKANTA DWIBEDI VS	// / /0 ()
109	CRLMC/0002583/2022	STATE OF ODISHA PRASANTA KUMAR BEHERA VS	JULU KHANSAMA VS	// SECTOR-19 /80 /2007 ()
110	CRLMC/0002584/2022	STATE OF ODISHA JIBARDHAN NAIK VS	SURYAKANTA DWIBEDI VS	// BOLANGIR SADAR /176 /2018 ()
111	CRLMC/0002585/2022	STATE OF ODISHA S.EKADASI REDDY VS	JYOTIRMAYA SAHOO VS	// GOLANTHARA (BERHAMPUR) /92 /2018 ()
112	CRLMC/0002586/2022	STATE OF ODISHA RAM KUMAR KANDA VS	HIMANSHU BHUSAN DASH VS	// AMBABHONA /25 /2010 ()
113	CRLMC/0002587/2022	STATE OF ODISHA ENA@INDUMATI SAHOO VS STATE OF ODISHA	BRAJA KISHOR NAYAK VS	// JAJPUR TOWN /225 /2020 () //

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114	CRLMP/0001902/2022	ANIL KUMAR SAMAL VS STATE OF ODISHA	SOURA CHANDRA MOHAPATRA VS	//0 0 //
115	CRLMP/0001903/2022	SABIR KHAN VS STATE OF ODISHA	MANMAYA KUMAR DASH VS	//0 0 //
116	CRLMP/0001904/2022	PRINCE KUMAR DASH VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
117	CRLMP/0001905/2022	SABEKA NOOR VS SUPERINTENDENT OF POLICE,JAGATSINGHPUR	SHISHIR KUMAR SWAIN VS	//0 0 //
118	CRLMP/0001906/2022	PRAMODA KUMAR SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
119	CRLMP/0001907/2022	TAPAN KUMAR RAY VS STATE OF ODISHA	PRAVASH CH JENA VS	//0 0 //
120	CRLMP/0001908/2022	KANAKALATA MOHANTA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
121	CRLMP/0001909/2022	RAMA NAYAK VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	//0 0 //
122	CRLMP/0001910/2022	MAMALI KAR VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
123	CRLREV/0000438/2022	MOHAMMAD RIZWAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /302 /2021 0 //
124	EXP/0000003/2022	PRATAP SINGH VS SIDDHARTHA SHANKAR SWAIN, COLLECTOR, ANGUL	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
125	EXP/0000004/2022	SARAT CHANDRA SAHOO	SUBHRANSU BHUSAN MOHANTY	//

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		VS	VS	0
126	FAO/0000365/2022	SIDDHARTHA SHANKAR SWAIN, COLLECTOR, ANGUL TALAMAY BESARA	SATYABAN SAHOO	//
		VS	VS	0
127	MACA/0000458/2022	UNION OF INDIA D.M./S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LIMITED		//
		VS	VS	0
128	MACA/0000459/2022	SHRADHANJALI PADIHIARI MANORANJAN JENA	DEBASISH PATNAIK	//
		VS	VS	0
129	MACA/0000460/2022	SAROJ KUMAR TARASIA GAUTAM SETHY	DEBASISH PATNAIK	//
		VS	VS	0
130	RPFAM/0000219/2022	GAGAN BIHHARI MOHAPATRA GAGAN BIHARI DAS	MANAS RANJAN PRADHAN	//
		VS	VS	0
131	RSA/0000218/2022	SAROJINI DAS SUNITA KARMAKAR	SNEHA	//
		VS	VS	0
132	TRP(C)/0000349/2022	MILAN DUTTA RINA BEHERA	SK.KALIM UDDINE	//
		VS	VS	0
133	WA/0001208/2022	JAGABANDHU BEHERA STATE OF ODISHA	PUSHPARAJ BHARADWAJ, ASC	//
		VS	VS	0
134	WA/0001209/2022	UMAKANTA SARANGI STATE OF ODISHA	Y. S. P. BABU, AGA	//
		VS	VS	0
135	WA/0001210/2022	PRASANT LAKRA NARAYAN BEHERA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
136	WA/0001211/2022	STATE OF ODISHA STATE OF ODISHA	PUSHPARAJ BHARADWAJ, ASC	//
		VS	VS	0

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137	WA/0001212/2022	KAMAL LOCHAN DALEI JYOTIRMAYEE BEHERA VS	ANUPAM RATH VS	// // ()
138	WP(C)/0023629/2022	ASHOK KUMAR GEDI SMITA PATEL VS	AKSHYANGSHU SEKHAR NANDY VS	// // ()
139	WP(C)/0023630/2022	STATE OF ODISHA GOLAK BIHARI NANDA VS	ANIL KUMAR DAS VS	// // ()
140	WP(C)/0023631/2022	STATE OF ODISHA RAMA CHANDRA SAHOO VS	ANIL KUMAR DAS VS	// // ()
141	WP(C)/0023632/2022	STATE OF ODISHA NATABARA PATRA VS	ANIL KUMAR DAS VS	// // ()
142	WP(C)/0023633/2022	STATE OF ODISHA SUJIT KUMAR DEB VS	DWARIKA PRASAD MOHANTY VS	// // ()
143	WP(C)/0023634/2022	BALASORE MUNICIPALITY, BALASORE MODI PLY. BASEMENT SHOP NO.S-1 VS	UMESH CH.BEHURA VS	// // ()
144	WP(C)/0023635/2022	TAMILNAD MERCANTILE BANK LTD. GURU CHARAN MOHANTY VS	SASWATI MOHAPATRA VS	// // ()
145	WP(C)/0023636/2022	STATE OF ORISSA TRILOCHAN KHANDUAL VS	PRABHAT KUMAR DASH VS	// // ()
146	WP(C)/0023637/2022	STATE OF ODISHA M/S. MODI ENTERPRISES VS	UMESH CHANDRA BEHURA VS	// // ()
147	WP(C)/0023638/2022	TAMILNAD MERCANTILE BANK LTD. JAGADISH PRASAD MOHANTY VS	PRANAB KUMAR PASAYAT VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0023639/2022	JYOTI RANJAN MOHAPATRA VS ODISHA LIFT IRRIGATION CORPORATION LTD.	ASHOK KUMAR PANIGRAHI VS	// 0 //
149	WP(C)/0023640/2022	KHAGENDRA NATH SAMAL VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
150	WP(C)/0023641/2022	SILU DAKUA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
151	WP(C)/0023642/2022	SK. TABARAK ALI VS STATE OF ORISSA	BIJAY KUMAR SAHOO VS	// 0 //
152	WP(C)/0023643/2022	SUDHIR KUMAR PRADHAN VS STATE OF ORISSA	BIJAY KUMAR SAHOO VS	// 0 //
153	WP(C)/0023644/2022	PRAMODINI JUADI VS TANUJA BHOI	DINESH KUMAR PATRA VS	// 0 //
154	WP(C)/0023645/2022	KANAKALATA MOHAPATRA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
155	WP(C)/0023646/2022	SUBHADRA PRIYADARSANI SAHOO VS STATE OF ODISHA	SRIKANTA MAHUNTA VS	// 0 //
156	WP(C)/0023647/2022	MAHESWAR MOHANTY VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
157	WP(C)/0023648/2022	M/S G.N.FOOD PROCESSING VS UNION BANK OF INDIA, BBSR	ANJAN KUMAR BISWAL VS	// 0 //
158	WP(C)/0023649/2022	ROHIT SINDRIA VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
159	WP(C)/0023650/2022	KRUSHNA CHAITANYA SADUAL	BHAWANI SANKAR PANIGRAHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		THE STATE OF ODISHA		//
160	WP(C)/0023651/2022	BISWA RANJAN DASH	LALITENDU MISHRA	//
		VS	VS	0
		STATE OF ORISSA		//
161	WP(C)/0023652/2022	SUBHASHREE DALABEHERA	SUSANTA KUMAR MISHRA	//
		VS	VS	0
		SECY. WOMEN AND CHILD WELFARE DEPT., BBSR		//
162	WP(C)/0023653/2022	AJIT KUMAR MISHRA	PRASANTA KU. JOSHI	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0023654/2022	SANGRAM KESHARI MOHANTY	LALITENDU MISHRA	//
		VS	VS	0
		THE DY. CHIEF CONTROLLER OF EXPLOSIVES, BBSR		//
164	WP(C)/0023655/2022	NEPALA CHANDRA NAYAK	SUSANTA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0023656/2022	SUVENDU MAHAPATRA	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0023657/2022	GODAVARI BARAL	SIDHARTHA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0023658/2022	MAIDAN DIGAL	SUSANTA KUMAR LENKA	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0023659/2022	PANDABA SAHU	TRILOCHAN NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
169	WP(C)/0023660/2022	DURYADHAN BARAL	BIDYADHAR MANASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0023661/2022	NIRMAL CHANDRA ROUT	ASIT KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0023662/2022	STATE OF ODISHA SUSIM KANTI MOHANTY VS	LALIT KUMAR MAHARANA VS	// // ()
172	WP(C)/0023663/2022	STATE OF ODISHA BINAPANI SENAPATI VS	G.P.DUTTA VS	// // ()
173	WP(C)/0023664/2022	STATE OF ODISHA NISAMANI BEHERA VS	BIBHU PRASAD MOHANTY VS	// // ()
174	WP(C)/0023665/2022	STATE OF ODISHA JAGADISH KUMAR NAYAK VS	RABINDRANATH PRUSTY VS	// // ()
175	WP(C)/0023666/2022	STATE OF ODISHA GANESWAR SETHI VS	SAROJ KUMAR PADHI VS	// // ()
176	WP(C)/0023667/2022	DISTRICT MAGISTRATE CUM COLLECTOR, ANGUL CHANDAN PRAJAPATI VS	BHABANI SANKAR TRIPATHY (1) VS	// // ()
177	WP(C)/0023668/2022	STATE OF ODISHA ALEKHA KUMAR PATEL VS	SURYA NARAYAN SATPATHY VS	// // ()
178	WP(C)/0023669/2022	THE COLLECTOR CUM DM, SAMBALPUR SUNADHARA PADAL VS	RUDRA NARAYAN PARIJA VS	// // ()
179	WP(C)/0023670/2022	STATE OF ODISHA DURGA DEVI VS	SANJIB KHANDAYATRAY VS	// // ()
180	WP(C)/0023671/2022	STATE OF ODISHA RAMAKANTA MAHALIK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
181	WP(C)/0023672/2022	STATE OF ORISSA HAREKRUSHNA BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0023673/2022	TARUNAKANTI DAS VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
183	WP(C)/0023674/2022	RANJITA DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
184	WP(C)/0023675/2022	TRAILOKANATH BEURA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
185	WP(C)/0023676/2022	RAMA CHANDRA MAHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
186	WP(C)/0023677/2022	RABINDRA NATH SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
187	WP(C)/0023678/2022	BENUDHAR MOHANTY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
188	WP(C)/0023679/2022	NABIN PRADHAN VS STATE OF ODISHA	SOUMYA DEV RAY VS	// 0 //
189	WP(C)/0023680/2022	AMAR KUMAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
190	WP(C)/0023681/2022	BABAJI NITYANANDA DAS VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
191	WP(C)/0023682/2022	DINA KANSA VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
192	WP(C)/0023683/2022	PREMA SINDHU HERNA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
193	WP(C)/0023684/2022	RAGHUNATH ROUT	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
194	WP(C)/0023685/2022	STATE OF ODISHA KARUNAKAR PANIGRAHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
195	WP(C)/0023686/2022	STATE OF ORISSA KRUSHNA CHANDRA BISWAL	AJIT KUMAR SAHOO	//
		VS	VS	0
196	WP(C)/0023687/2022	STATE OF ODISHA MAHESWAR BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
197	WP(C)/0023688/2022	STATE OF ODISHA RAMESH CHANDRA SHAW	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
198	WP(C)/0023689/2022	STATE OF ORISSA TANUJA BARIK	CHANDRA SEKHAR PANDA	//
		VS	VS	0
199	WP(C)/0023690/2022	STATE OF ODISHA UMESH CHANDRA JOSHI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
200	WP(C)/0023691/2022	STATE OF ODISHA MINATIBALA PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
201	WP(C)/0023692/2022	STATE OF ORISSA PRADIP KUMAR PARAMANIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
202	WP(C)/0023693/2022	STATE OF ORISSA THE ODISHA CONTRACTORS ASSOCIATION, BBSR	JAJATI KESHARI KHUNTIA	//
		VS	VS	0
203	WP(C)/0023694/2022	STATE OF ODISHA BINOD BIHARI PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
204	WP(C)/0023695/2022	STATE OF ORISSA AMAR KUMAR PATTANAİK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0023696/2022	STATE OF ODISHA LOPAMUDRA KUANR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
206	WP(C)/0023697/2022	STATE OF ORISSA PRASANTA KUMAR MOHAPATRA VS	SANTOSH KUMAR SWAIN VS	// // ()
207	WP(C)/0023698/2022	STATE OF ODISHA BISWANATH TRIPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
208	WP(C)/0023699/2022	STATE OF ORISSA KALPALATA RATH VS	DILLIP KUMAR MOHAPATRA VS	// // ()
209	WP(C)/0023700/2022	STATE OF ODISHA NIRAKAR MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
210	WP(C)/0023701/2022	STATE OF ORISSA PANKAJ KUMAR DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
211	WP(C)/0023702/2022	STATE OF ORISSA REBATI MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
212	WP(C)/0023703/2022	STATE OF ODISHA CHITTARANJAN MISHRA VS BHADRAK MUNICIPAL COUNCIL, BHADRAK	SIDHESWAR MALLICK VS	// // ()
213	WP(C)/0023704/2022	PRADIP KUMAR CHAKRAVARTTY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
214	WP(C)/0023705/2022	STATE OF ORISSA GAYA PRASAD DAS VS	DILLIP KUMAR MOHAPATRA VS	// // ()
215	WP(C)/0023706/2022	STATE OF ODISHA ANIL KUMAR MOHANTY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0023707/2022	JATINDRA KUMAR BHOL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
217	WP(C)/0023708/2022	GADADHAR MOHANTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
218	WP(C)/0023709/2022	NETRANANDA MOHANTY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	WP(C)/0023710/2022	RANJAN KUMAR SAHU VS THE MD, TATA STEEL BSL LTD., BBSR	ARIJEET MISHRA VS	// 0 //
220	WP(C)/0023711/2022	KAMAL LOCHAN MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
221	WP(C)/0023712/2022	RABINDRA NATH DAS VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
222	WP(C)/0023713/2022	DR. RAMESH BHAGAT VS STATE OF ODISHA	ASHOK KUMAR MOHANTY VS	// 0 //
223	WP(C)/0023714/2022	MD. ABRAR KHAN VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
224	WP(C)/0023715/2022	BANAMALI NAIK VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
225	WP(C)/0023716/2022	MADHUSUDAN JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
226	WP(C)/0023717/2022	MD. SAJID RAZA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //
227	WP(C)/0023718/2022	RABINARAYAN JENA	NIRANJAN PRASAD PATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0023719/2022	COMMR., LR AND S, ORISSA DHARANIDHAR SETHY	SAMARENDRA MOHANTY	//
		VS	VS	0
229	WP(C)/0023720/2022	CHIEF MANAGER AND AO PUNJAB NATIONAL BANK, KHORDHA PRAMOD KUMAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
230	WP(C)/0023721/2022	STATE OF ODISHA MD. JALIL	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
231	WP(C)/0023722/2022	STATE OF ODISHA SINDHUJA MANAJARI BEHERA	CHANDRA SEKHAR PANDA	//
		VS	VS	0
232	WP(C)/0023723/2022	STATE OF ODISHA MAMATA MANJARI SATAPATHY	CHANDRA SEKHAR PANDA	//
		VS	VS	0
233	WP(C)/0023724/2022	STATE OF ODISHA SANJIT KUMAR MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
234	WP(C)/0023725/2022	STATE OF ODISHA ASHOK ROHIDAS	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
235	WP(C)/0023726/2022	STATE OF ODISHA SUSHILA MINZ	CHANDRA SEKHAR PANDA	//
		VS	VS	0
236	WP(C)/0023727/2022	STATE OF ODISHA ANJAN KUMAR BEHERA	GIRIDHARI SINGH	//
		VS	VS	0
237	WP(C)/0023728/2022	STATE OF ODISHA ARABINDA MOHAPATRA	GYANESWAR SATPATHY	//
		VS	VS	0
238	WP(C)/0023729/2022	STATE OF ODISHA MANOHAR BEHERA	SUSANTA KUMAR BARAL	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0023730/2022	STATE OF ODISHA KANAKALATA PRADHAN VS	GYANESWAR SATPATHY VS	// // ()
240	WP(C)/0023731/2022	STATE OF ODISHA MURALIDHAR MAHARANA VS	SUSANTA KUMAR BARAL VS	// // ()
241	WP(C)/0023732/2022	STATE OF ODISHA DR. PRAMOD KUMAR ACHARYA VS	BIDYALOK MOHAPATRA VS	// // ()
242	WP(C)/0023733/2022	STATE OF ODISHA SANJAYA MOHAPATRA VS	SUBHRANSU BHUSAN MOHANTY VS	// // ()
243	WP(C)/0023734/2022	STATE OF ODISHA SWADHINA KUMAR SAHU VS	M.M.SWAIN VS	// // ()
244	WP(C)/0023735/2022	STATE OF ODISHA HEMENDRA NATH MISHRA VS	SIDHARTHA DAS VS	// // ()
245	WP(C)/0023736/2022	STATE OF ODISHA SOMNATH SAMARATH VS	SAMVIT MOHANTY VS	// // ()
246	WP(C)/0023737/2022	STATE OF ODISHA COLLECTOR CUM SPECIAL LAO, LANJIGARH ROAD, KALAHANDI MANMOHAN MAHAPATRA VS	RAJEET ROY VS	// // ()
247	WP(C)/0023738/2022	STATE OF ODISHA KOLA KRISHNA VENI VS	DIGAMBAR SETHI VS	// // ()
248	WP(C)/0023739/2022	STATE OF ODISHA LOKANATH DALEI VS	ASHOK PATTANAİK VS	// // ()
249	WP(C)/0023740/2022	STATE OF ODISHA MINATI RAUTRAY VS STATE OF ODISHA	SHIBA SHANKAR MOHANTY VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0023741/2022	PRABHAT RASMI GOUDA VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
251	WP(C)/0023742/2022	NIRMAL KUMAR MOHANTA VS TPCODL, BBSR	SAMEER KUMAR DAS VS	// 0 //
252	WP(C)/0023743/2022	BIBHUTI BHUSAN SETHI VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
253	WP(C)/0023744/2022	SUBRATA MUKHERJEE VS THE BRANCH MANAGER, INDIAN BANK (MAIN), BBSR	PRADEEP KUMAR KHUNTIA VS	// 0 //
254	WP(C)/0023745/2022	DHANURJAY RANA VS STATE OF ODISHA	MALAYA KUMAR MISHRA VS	// 0 //
255	WP(C)/0023746/2022	SAROJINI MALIK VS STATE OF ODISHA	SYAMALENDU PATTNAIK VS	// 0 //
256	WP(C)/0023747/2022	HAIHARA SAMAL VS COLLECTOR CUM DM, DHENKANAL	SUBRATA PANDA VS	// 0 //
257	WP(C)/0023748/2022	ARNAPURNA MOTORS, CUTTACK VS R.T.O. CUM TAX RECOVERY OFFICER, CUTTACK	GOKULANANDA MOHAPATRA VS	// 0 //
258	WP(C)/0023749/2022	SHRABANI DAS VS STATE OF ORISSA	CHITTARANJAN PATTNAIK VS	// 0 //
259	WP(C)/0023750/2022	KRUSHNA CHANDRA BHOI VS PRINCIPAL SECY. TO GOVT. OF ODISHA, BBSR	BIKRAM KESHARI MOHANTY VS	// 0 //
260	WP(C)/0023751/2022	SAROJ KUMAR DEY VS STATE OF ORISSA	PITAMBAR PANDA VS	// 0 //
261	WP(C)/0023752/2022	ABARI KRISHNAMAYEE	SATYABRATA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0023753/2022	STATE OF ODISHA PUSPALATA MISHRA	BIJAY KUMAR BEHERA	//
		VS	VS	0
263	WP(C)/0023754/2022	STATE OF ORISSA SUBRAT GHARAI	PITAMBAR PANDA	//
		VS	VS	0
264	WP(C)/0023755/2022	STATE OF ODISHA SK.BABU	BANSHIDHAR BAUG	//
		VS	VS	0
265	WP(C)/0023756/2022	THE COLLECTOR, CUTTACK TRAYESH CONSTRUCTION PVT. LTD., ANGUL	LALITENDU MISHRA	//
		VS	VS	0
266	WP(C)/0023757/2022	STATE OF ODISHA BISHNU CHARAN SUTAR	BIREN SANKAR TRIPATHY	//
		VS	VS	0
267	WP(C)/0023758/2022	UNION OF INDIA SUSHAMA RANI BISWAL	GIRIDHARI SINGH	//
		VS	VS	0
268	WP(C)/0023759/2022	THE COMMISSIONER, STA, CUTTACK KALANDI BEHERA	SANGRAM MISHRA	//
		VS	VS	0
269	WP(C)/0023760/2022	THE COLLECTOR CUM DM, KHURDA BHUDEV CHANDRA PARIDA	PITAMBAR PANDA	//
		VS	VS	0
270	WP(C)/0023761/2022	STATE OF ODISHA DHARANIDHAR NAYAK	JITENDRA MOHANTY	//
		VS	VS	0
271	WP(C)/0023762/2022	EE, TPCODL, CUTTACK RAMA KRISHNA PRADHAN	PITAMBAR PANDA	//
		VS	VS	0
272	WP(C)/0023763/2022	STATE OF ODISHA SRINIBASH SAHOO	PITAMBAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0023764/2022	STATE OF ODISHA BHUPENDRA NATH SAHOO VS	PITAMBAR PANDA VS	// // ()
274	WP(C)/0023765/2022	STATE OF ODISHA BILAS DEI VS	SAURAV KUMAR PALAI VS	// // ()
275	WP(C)/0023766/2022	STATE OF ODISHA BASANTA KUMAR NAYAK VS	SURESH KUMAR CHOUDHURY VS	// // ()
276	WP(C)/0023767/2022	COMMNR. OF ENDOWMENTS, ODISHA RAMA KANTA PARIDA VS	PITAMBAR PANDA VS	// // ()
277	WP(C)/0023768/2022	STATE OF ODISHA MURALIDHAR NAIK VS	TUSAR KUMAR MISHRA VS	// // ()
278	WP(C)/0023769/2022	STATE OF ODISHA MAHESWAR PRADHAN VS	SIDHARTH PRASAD DAS VS	// // ()
279	WP(C)/0023770/2022	COLLECTOR, DEOGARH PRADIP KUMAR PRADHAN VS	PITAMBAR PANDA VS	// // ()
280	WP(C)/0023771/2022	STATE OF ODISHA DEBABRATA DEY VS	PITAMBAR PANDA VS	// // ()
281	WP(C)/0023772/2022	STATE OF ODISHA NARAYAN SAHOO VS	SIDHARTH PRASAD DAS VS	// // ()
282	WP(C)/0023773/2022	COLLECTOR, DEOGARH GOURI SHANKAR TRIPATHY VS	PITAMBAR PANDA VS	// // ()
283	WP(C)/0023774/2022	STATE OF ODISHA PRASHANTA KUMAR BINDHANI VS	SIDHARTH PRASAD DAS VS	// // ()
		COLLECTOR, DEOGARH		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0023775/2022	SITA MINZ VS STATE OF ODISHA	BYOMOKESH SAHOO VS	// 0 //
285	WP(C)/0023776/2022	M/S TATA AIG GENERAL INSURANCE COMPANY LTD VS SAPAN KUMAR SAHOO	ADARSH KATHAN VS	// 0 //
286	WP(C)/0023777/2022	SABITRI KHUNTIA VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	// 0 //
287	WP(C)/0023778/2022	DR. MOHANLAL KHANDIA VS STATE OF ODISHA	SANJIBANI MISHRA VS	// 0 //
288	WP(C)/0023779/2022	NIDHIRAM JENA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY VS	// 0 //
289	WP(C)/0023780/2022	BASANTA KUMAR BISOI VS DIST. JUDGE, KORAPUT	AGASTI KANUNGO VS	// 0 //
290	WP(C)/0023781/2022	RATAN CHAND SENAPATY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
291	WP(C)/0023782/2022	UPENDRA KUMAR DAS VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
292	WP(C)/0023783/2022	SUBASH CHANDRA MAKADAM VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
293	WP(C)/0023784/2022	RUDRAMANI MUKHI VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
294	WP(C)/0023785/2022	PURNACHANDRA SAHOO VS NATIONAL HIGHWAYS, MINISTRY OF ROAD, TRANSPORT AND HIGHWAYS, BBSR	AJIT KUMAR MOHANTY VS	// 0 //
295	WP(C)/0023786/2022	MAMATA PAIKARAY	MANAS KUMAR CHAND	//

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
296	WP(C)/0023787/2022	LAXMIDHAR PATRA	KRISHNA CHANDRA SAHU	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0023788/2022	KUNDAN PATRA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0023789/2022	CHANDAN PATRA	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0023790/2022	BHAGABAN SUBUDHI	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0023791/2022	NIKHIL KUMAR JENA	ABHISHEK DASH	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0023792/2022	BICHITRA KUMAR SAHOO	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0023793/2022	SKY TRADERS, ROURKELA	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,ROURKELA		//
303	WP(C)/0023794/2022	SADHU CHARAN BISWAL	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0023795/2022	DIGBIJAY DAS	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O.,CUTTACK		//
305	WP(C)/0023796/2022	BASANTA KUMAR SAHOO	BRAJA MOHAN SARANGI	//
		VS	VS	0
		R.T.O., BBSR 1		//
306	WP(C)/0023797/2022	RAHUL AGARWAL	BRAJA MOHAN SARANGI	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0023798/2022	R.T.O.,JHARSUGUDA BIKASH KUMAR DASH VS COLLECTOR CUM DM., PURI	S.RATH VS	// // ()
308	WP(C)/0023799/2022	SULU SWAIN VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// // ()
309	WP(C)/0023800/2022	SANJAY BHOL VS R.T.O.,CHANDIKHOLE	BRAJA MOHAN SARANGI VS	// // ()
310	WP(C)/0023801/2022	RAMA CHANDRA PATRO VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // ()
311	WP(C)/0023802/2022	SHANTILATA PANI VS R.T.O.,NAYAGARH	BRAJA MOHAN SARANGI VS	// // ()
312	WP(C)/0023803/2022	BINAYA KUMAR ROUL VS UNION OF INDIA	S.RATH VS	// // ()
313	WP(C)/0023804/2022	DHARANIDHAR TRIPATHY VS R.T.O.,JAGATSINGHPUR	BRAJA MOHAN SARANGI VS	// // ()
314	WP(C)/0023805/2022	GOLAKH BIHARI JENA VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// // ()
315	WP(C)/0023806/2022	MANOJ KUMAR PADHY VS ODISHA STATE ROAD TRANSPORT CORP., BBSR	CHANDRAKANT PRADHAN VS	// // ()
316	WP(C)/0023807/2022	LAXMI DEI VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// // ()
317	WP(C)/0023808/2022	GOLAKH BIHARI JENA VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0023809/2022	PRADEEP KUMAR BEHERA @ PRADEEP BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	// 0 //
319	WP(C)/0023810/2022	GOLAKH BIHARI JENA VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
320	WP(C)/0023811/2022	GOLAKH BIHARI JENA VS THE TRANSPORT COMMNR.-CUM-CHAIRMAN, STA, CUTTACK	BRAJA MOHAN SARANGI VS	// 0 //
321	WP(C)/0023812/2022	AJAY KUMAR MAHTO VS REGIONAL MANAGER, RBI, BBSR	BRAJA MOHAN SARANGI VS	// 0 //
322	WP(C)/0023813/2022	ULAL BEWA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
323	WP(C)/0023814/2022	BALKRISHNA SAHOO VS CHIEF MANAGER, SBI, OUAT CAMPUS BRANCH	GOUTAM KUMAR ACHARYA VS	// 0 //
324	WP(C)/0023815/2022	RASHMI REKHA MISHRA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //
325	WP(C)/0023816/2022	ASHOK KUMAR KHUNTIA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
326	WP(C)/0023817/2022	SANJUKTA DEI VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
327	WP(C)/0023818/2022	SABITA AGRAWAL VS STATE OF ODISHA	AVIJIT PAL VS	// 0 //
328	WP(C)/0023819/2022	M/S ORISSA INDUSTRIES LTD., BBSR VS UNION OF INDIA	AVIJIT PAL VS	// 0 //
329	WP(C)/0023820/2022	SUSHANTA KUMAR BEHERA	SARTHAK PRADHAN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
330	WP(C)/0023821/2022	THE SPL. L.A.O.,TALCHER-BIMALAGARH NEW B.G. RAIL LINK RAMESH CHANDRA SAHOO	SARTHAK PRADHAN	//
		VS	VS	()
331	WP(C)/0023822/2022	THE SPL. L.A.O.,TALCHER-BIMALAGARH NEW B.G. RAIL LINK ALEKHA CHANDRA PRADHAN	SARTHAK PRADHAN	//
		VS	VS	()
332	WP(C)/0023823/2022	THE SPECIAL LAO., TALCHER-BIMALAGARH DEEPAK KUMAR SAHOO	BAIJAYANTI MOHANTY	//
		VS	VS	()
333	WP(C)/0023824/2022	THE STATE CO OPERATIVE ELECTION COMMISSION, ODISHA SANJIB KUMAR PRADHAN	SARTHAK PRADHAN	//
		VS	VS	()
334	WP(C)/0023825/2022	THE SPECIAL LAO., TALCHER-BIMALAGARH MHIR KUMAR JENA	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
335	WP(C)/0023826/2022	STATE OF ODISHA GOLAK CHANDRA DALAI	PRADEEP KUMAR MAHAPATRA	//
		VS	VS	()
336	WP(C)/0023827/2022	STATE OF ODISHA M/S. RAMESH PRASAD SAO, KEONJHAR	NARENDRA KUMAR DASH	//
		VS	VS	()
337	WP(C)/0023828/2022	THE UNION OF INDIA THRIVENI EARTHMOVERS PVT. LTD.,KEONJHAR	NARENDRA KUMAR DASH	//
		VS	VS	()
338	ABLAPL/0011528/2022	THE UNION OF INDIA TUKUNA PRADHAN	SARADA PRASAD DASH	//
		VS	VS	()
339	ABLAPL/0011529/2022	STATE OF ODISHA AKSHAYA KUMAR PUJHARI	SANJAY KUMAR BEHERA	//
		VS	VS	()
340	ABLAPL/0011530/2022	STATE OF ODISHA KASIMUDDIN KHAN	SARADA PRASAD DASH	//
		VS	VS	()
				BALANGA /145 /2022
				DELANGA /254 /2022
				SIMULIA /14 /2021

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	ABLAPL/0011531/2022	STATE OF ODISHA JIBAN BEHERA VS	UDIT RANJAN JENA VS	// NILGIRI /188 /2022 ()
342	ABLAPL/0011532/2022	STATE OF ODISHA SANTOSH KUMAR SAMANTARAY VS	BIPIN KUMAR NAYAK VS	// DELANGA /201 /2022 ()
343	ABLAPL/0011533/2022	STATE OF ODISHA ANSHUMAN BURMA VS	PARTHA SARATHI NAYAK VS	// TALCHER TOWN /664 /2022 ()
344	ABLAPL/0011534/2022	STATE OF ODISHA RAJENDRA BHATTACHARYA VS	PARTHA SARATHI NAYAK VS	// CUTTACK SADAR /399 /2022 ()
345	ABLAPL/0011535/2022	STATE OF ODISHA NAGARDEEP SETHI @ MANGLU VS	SEKH ZAKIR HUSSAIN VS	// BANGRIPOSI /75 /2022 ()
346	ABLAPL/0011536/2022	STATE OF ODISHA LIPU SAMAL VS	BITAS KUMAR SWAIN VS	// PURIGHAT /209 /2022 ()
347	ABLAPL/0011537/2022	STATE OF ODISHA SUSHANTA MOHANTY @ SUSHANTA KUMAR MOHANTY VS	UDIT RANJAN PANDA VS	// TIGIRIA /89 /2022 ()
348	ABLAPL/0011538/2022	STATE OF ODISHA PRAVAT SAHOO VS	ALOK KUMAR KAR VS	// BADAMBADI /229 /2022 ()
349	ABLAPL/0011539/2022	STATE OF ODISHA PRADIP SAHU VS	SATYA NARAYAN MISHRA 4 VS	// JUNAGARH /166 /2019 ()
350	ABLAPL/0011540/2022	STATE OF ODISHA CHANCHAL JALAN VS	PARTHA SARATHI NAYAK VS	// PURIGHAT /222 /2022 ()
351	ABLAPL/0011541/2022	STATE OF ODISHA VARSHARANI KYAL VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// PURIGHAT /221 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	ABLAPL/0011542/2022	KAILASH @ KAILASH CHANDRA MALIK VS STATE OF ODISHA	CHEERA RANJAN SATAPATHY VS	NEMALO /154 /2022 () //
353	ABLAPL/0011543/2022	ANADI DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARINE PST TALCHUA /15 /2019 () //
354	ABLAPL/0011544/2022	AMRIT @ AMAR SINGH KHUNTIA VS STATE OF ODISHA	SIDHARTHA DAS VS	BOLANI /40 /2022 () //
355	ABLAPL/0011545/2022	NIRUPAMA NAHAK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	CHHENDIPADA /421 /2022 () //
356	ABLAPL/0011546/2022	PINKI SAHU @ PANKAJINI SAHU VS STATE OF ODISHA	GYANA RANJAN MOHANTY VS	BADABAZAR /222 /2022 () //
357	ABLAPL/0011547/2022	YAKUB KHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
358	ABLAPL/0011548/2022	AJABUL @ MINJU KHAN @ MINJU MIYAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
359	ABLAPL/0011549/2022	BADAL SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BARGARH /540 /2022 () //
360	ABLAPL/0011550/2022	KISHOR LAL SONI @ KISHOR KUMAR SONI VS STATE OF ODISHA	JNYANANANDA PANDA VS	KANTABANJI /202 /2022 () //
361	ABLAPL/0011551/2022	MANJULATA PANDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	/ /0 () //
362	ABLAPL/0011552/2022	SASHI KANTA MAHANTA VS STATE OF ODISHA	SAMBIT SAMAL VS	BARBIL /209 /2022 () //
363	ABLAPL/0011553/2022	MANGALU MUNDA	SAMBIT SAMAL	KEONJHAR SADAR /352 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
364	ABLAPL/0011554/2022	SUBHA MUNDA	SAMBIT SAMAL	KEONJHAR SADAR /352 /2022
		VS	VS	()
		STATE OF ODISHA		//
365	ABLAPL/0011555/2022	MAHENDRA KUMAR CHAUDHURY	S.S.RAY (2)	ADVA /22 /2021
		VS	VS	()
		STATE OF ODISHA		//
366	ABLAPL/0011556/2022	KRISHNA SAHU @ BANARASI	DHIRENDRA KUMAR MOHAPATRA	LEPHRIPADA /39 /2022
		VS	VS	()
		STATE OF ODISHA		//
367	ABLAPL/0011557/2022	GOURANGA SAHOO	AMLAN SHAKTI PAUL	BOLAGARH P.S. /216 /2022
		VS	VS	()
		STATE OF ODISHA		//
368	ABLAPL/0011558/2022	DWARIKA PRASAD NARENDRA	NILAKANTHA DAS	JATNI P.S. /316 /2022
		VS	VS	()
		STATE OF ODISHA		//
369	ABLAPL/0011559/2022	ASWINI KUMAR NATH	PRADEEP KUMAR KUNDU	ANGUL SADAR PS /691 /2022
		VS	VS	()
		STATE OF ODISHA		//
370	ABLAPL/0011560/2022	SUVENDU @ SUBRENDU PRASAD ROUSTRAY	PRANAB RANJAN CHHATOI	CUTTACK SADAR /388 /2022
		VS	VS	()
		STATE OF ODISHA		//
371	ABLAPL/0011561/2022	LAXMI NARAYAN MALIK	MADHUMITA NAIK	KHANTAPADA /198 /2022
		VS	VS	()
		STATE OF ODISHA		//
372	ABLAPL/0011562/2022	BALI @ RAKESH KU. BEHERA	SATYA RANJAN MULIA	BIDANASI /141 /2022
		VS	VS	()
		STATE OF ODISHA		//
373	ABLAPL/0011563/2022	DILLIP KUMAR MOHANTY	SATYA RANJAN MULIA	JAGATPUR /364 /2022
		VS	VS	()
		STATE OF ODISHA		//
374	ABLAPL/0011564/2022	KUNTI SAHOO	AMULYA RATNA PANDA	MANGALPUR /284 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0011565/2022	STATE OF ODISHA SHISHIRA RANJAN BISWAL @ DIPU VS	SUVALAXMI DEVI VS	// MAHANGA /239 /2022 ()
376	ABLAPL/0011566/2022	STATE OF ODISHA BUDDHADEV DALAI @ BUDHIA VS	SATYABRATA DASH VS	// BALICHANDRAPUR /304 /2022 ()
377	ABLAPL/0011567/2022	STATE OF ODISHA ARUN KUMAR MOHAPATRA VS	ASHOK JENA VS	// BADAMBADI /250 /2022 ()
378	ABLAPL/0011568/2022	STATE OF ODISHA MANORANJAN BISWAL @ CHINTUA VS	RAJIB KUMAR SARANGI VS	// SALIPUR /268 /2022 ()
379	ABLAPL/0011569/2022	STATE OF ODISHA MAMATA PRADHAN VS	BIJAYA KUMAR DASH VS	// BIDANASI /32 /2022 ()
380	ABLAPL/0011570/2022	STATE OF ODISHA PANA @ PABA THATOI @ SARAT KUMAR THATOI VS	PRADIPTA BEURA VS	// GURUDIJHATIA /125 /2022 ()
381	ABLAPL/0011571/2022	STATE OF ODISHA GUPTESWAR KANHAR VS	TIRTH KUMAR SAHU VS	// PHIRINGIA /142 /2021 ()
382	ABLAPL/0011572/2022	STATE OF ODISHA MANOJ KUMAR THATOI VS	PRADIPTA BEURA VS	// GURUDIJHATIA /118 /2022 ()
383	ABLAPL/0011573/2022	STATE OF ODISHA ANIMESH ACHARYA @ BANTY VS	MITHUN DAS VS	// NAYAKOT /71 /2022 ()
384	ABLAPL/0011574/2022	STATE OF ODISHA JEETENDRA KUMAR SAHOO VS	MITHUN DAS VS	// NAYAKOT /71 /2022 ()
385	ABLAPL/0011575/2022	STATE OF ODISHA ANIMESH ACHARYA @ BANTY VS STATE OF ODISHA	MITHUN DAS VS	// NAYAKOT /72 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0011576/2022	BIRAJ SAHOO @ PAPU VS STATE OF ODISHA	SAROJ MOHARANA VS	JAGATSINGPUR /120 /2022 () //
387	ABLAPL/0011577/2022	RASHMIRANJAN BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	LAXMISAGAR P.S. /300 /2022 () //
388	ABLAPL/0011578/2022	DILLIP SWAIN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	NIMAPADA /309 /2022 () //
389	ABLAPL/0011579/2022	BHAGYARATHI BEHERA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	GOP /307 /2022 () //
390	ABLAPL/0011580/2022	BIBEKANANDA JENA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	SAHID NAGAR P.S. /348 /2022 () //
391	ABLAPL/0011581/2022	SK. RAJU @ SK. DILLO VS STATE OF ODISHA	MD. GOLAM MADANI VS	DHAMNAGAR /283 /2022 () //
392	ABLAPL/0011582/2022	JEETENDRA KUMAR SAHOO VS STATE OF ODISHA	MITHUN DAS VS	NAYAKOT /72 /2022 () //
393	ABLAPL/0011583/2022	SAMIT NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	TALCHER TOWN /664 /2022 () //
394	ABLAPL/0011584/2022	GANESWAR MANDHATA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	CHANDAPUR /61 /2022 () //
395	ABLAPL/0011585/2022	SUBRAT SINGH VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	GOCHHAPADA /97 /2022 () //
396	ABLAPL/0011586/2022	ABHIMANYU SWAIN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAGHAMARI /83 /2022 () //
397	ABLAPL/0011587/2022	RABINDRA SINGH CHAUHAN	MILAN KANUNGO	DIGAPAHANDI /120 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
398	ABLAPL/0011588/2022	SARBESWAR PRADHAN	PRAVASH CHANDRA JENA	PARADEEP /231 /2022
		VS	VS	()
		STATE OF ODISHA		//
399	ABLAPL/0011589/2022	CHANDRA SHEKHAR DIXIT	MILAN KANUNGO	DIGAPAHANDI /120 /2022
		VS	VS	()
		STATE OF ODISHA		//
400	ABLAPL/0011590/2022	GANESWAR MANDHATA	AKSHAYA KUMAR SAHOO	JANKIA P.S. /259 /2022
		VS	VS	()
		STATE OF ODISHA		//
401	ABLAPL/0011591/2022	DEEPALI SAHA	RASHMI RANJAN MISHRA	SAHID NAGAR P.S. /181 /2022
		VS	VS	()
		STATE OF ODISHA		//
402	ABLAPL/0011592/2022	MANGULI MAHARANA	MANAS KUMAR CHAND	BEGUNIA P.S. /217 /2022
		VS	VS	()
		STATE OF ODISHA		//
403	ABLAPL/0011593/2022	SUMANTA KUMAR SAMAL	SUJATA JENA	INDUASTRIAL,NISA /171 /2022
		VS	VS	()
		STATE OF ODISHA		//
404	ABLAPL/0011594/2022	RUPALI SOREN	PRASANTA KUMAR NANDA	BARIPADA TOWN /771 /2022
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0011595/2022	BASANTA KUMAR SAGARIA	RAJIB LOCHAN PATNAIK	TENTULIKHUNTI /101 /2020
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0011596/2022	DURYODHAN GONDO	TUKUNA KUMAR MISHRA	JEYPORE SADAR /260 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0011597/2022	SK. SANJARUL ALI	AKSHAYA KUMAR SAHOO	RAIRAKHOL /193 /2022
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0011598/2022	SUDAM KHETI	SURYAKANTA DWIBEDI	KANTAMAL /155 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0011599/2022	STATE OF ODISHA NITHONIEL NAYAK VS	SURYAKANTA DWIBEDI VS	// MAHILA P.S. BUXIBAZAR /93 /2022 ()
410	ABLAPL/0011600/2022	STATE OF ODISHA SURAJ SAMAL @ DIPU SAMAL VS	PRAKASH KUMAR PRATAP VS	// BALICHANDRAPUR /305 /2022 ()
411	ABLAPL/0011601/2022	STATE OF ODISHA SONALI SOREN VS	PRASANTA KUMAR NANDA VS	// BARIPADA TOWN /771 /2022 ()
412	ABLAPL/0011602/2022	STATE OF ODISHA PRAHALLAD CHANDRA SWAIN VS	ANUGRAHA NARAYAN SAMANTARAY VS	// KUJANGA /347 /2022 ()
413	ABLAPL/0011603/2022	STATE OF ODISHA SHUBHENDU BEHERA VS	ALOK KUMAR PANDA VS	// /0 ()
414	ABLAPL/0011604/2022	STATE OF ODISHA SURYAKANTA PATNAIK VS	SURYAKANTA DWIBEDI VS	// PHULBANI TOWN /158 /2022 ()
415	ABLAPL/0011605/2022	STATE OF ODISHA BICHITRA KUMAR BEHERA VS	PRASANTA KUMAR NANDA VS	// BARIPADA TOWN /771 /2022 ()
416	ABLAPL/0011606/2022	STATE OF ODISHA SURYAKANTA PATNAIK VS	SURYAKANTA DWIBEDI VS	// PHULBANI TOWN /157 /2022 ()
417	ABLAPL/0011607/2022	STATE OF ODISHA CHINMOY KUMAR SATPATHY VS	GOURI MOHAN RATH VS	// TANGI /189 /2022 ()
418	ABLAPL/0011608/2022	STATE OF ODISHA SANTANU BHANA @ SANTANU BHOINA VS	SURYAKANTA DWIBEDI VS	// KANTAMAL /157 /2021 ()
419	ABLAPL/0011609/2022	STATE OF ODISHA ASHOK KUMAR MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// PHULBANI TOWN /157 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0011610/2022	MANORANJAN SAHOO VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PHULBANI TOWN /158 /2022 () //
421	ABLAPL/0011611/2022	SUSANTA TARAI VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	PARADEEP /231 /2022 () //
422	ABLAPL/0011612/2022	BARADA PRASANNA BARIK VS STATE OF ODISHA	UDIT RANAJAN JENA VS	KHANTAPADA /199 /2022 () //
423	ABLAPL/0011613/2022	MRUTYUNJAYA JENA VS STATE OF ODISHA	MITHUN DAS VS	/ /0 () //
424	ABLAPL/0011614/2022	SINIGO SOREN VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	BARIPADA TOWN /771 /2022 () //
425	ABLAPL/0011615/2022	PRAVASH KUMAR SAHOO VS STATE OF ODISHA	BIJNYAN KUMAR MOHAPATRA VS	TIRTOL /526 /2022 () //
426	ABLAPL/0011616/2022	CHINA BAIG @ ABZAL BAIG @ AFZAL BAIG VS STATE OF ODISHA	DAYANIDHI MISHRA VS	BADABAZAR /221 /2022 () //
427	ABLAPL/0011617/2022	ANIL KHATUA VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	/ /0 () //
428	WPC(OA)/0000501/2018	JAYANTA KUMAR DUBE VS STATE OF ODISHA	SURYA NARAYANA DAS VS	// () //
429	CONTC(CP)/0000021/2019	PRADYUMNA KUMAR MOHANTY VS R.P.SHARMA, D.G AND I.G. OF POLICE	R.K.BISOI, K.C.NAYAK VS	// () //
430	CONTC(CP)/0000392/2016	BIJAYA KETAN MISHRA VS MADHUSUDAN PADHY	PRAFULLA KUMAR KHATEI,A.MOHANTY VS	// () //
431	CONTC(CP)/0000393/2016	SUBASH CHANDRA NAYAK	PRAFFULA KUMAR KHATEI, A.R.MISHRA	//

ORISSA HIGH COURT

FILING REPORT AS ON :13/09/2022

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		MADHUSUDAN PADHY		//
432	CONTC(CPC)/0000517/2008	P.NAGESWAR RAO	DURGESH NARAYAN RATH, P.K.ROUT	//
		VS	VS	0
		BANDANA KUMARI JENA		//

ORISSA HIGH COURT

MISC CASES FILED on :13/09/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	88/2022 JCRLA/45/2021	LAXMAN SAHOO-MP	ADV.
2	173/2022 CMAPL/437/2022	SNEHALATA PATEL-MP	ADV.
3	209/2022 MATA/97/2020	DEBASIS MOHAPATRA-MP	
4	210/2022 MATA/20/2019	DINESH KUMAR MANDAL-MP	NIRANJAN LENKA,TUSHAR KANTI SATAPATHY
5	225/2022 CONTC/5719/2022	M/S DAGA COMMUNICATION-MP	ADV
6	235/2022 RVWPET/175/2022	THE AUTHORISED SIGNATORY,M/S NATIONAL INSURANCE CORPORATION LTD	PRASANT KUMAR MAHALI
7	293/2022 RPFAM/219/2022	GAGAN BIHARI DAS-MP	MANAS RANJAN PRADHAN
8	294/2022 RPFAM/219/2022	GAGAN BIHARI DAS-MP	MANAS RANJAN PRADHAN
9	295/2022 RPFAM/105/2022	JYOTIRANJAN BAI @SUKANT-MP	SUBHENDU KUMAR NAYAK
10	296/2022 RPFAM/180/2022	MOHINI MOHAN SAHU-MP	BASUDEV PUJARI
11	297/2022 RPFAM/29/2015	KIRAN KU.LENKA-MP	M/S.GOPAL KRISHNA NAYAK
12	350/2022 WPC(OA)/1128/2018	SARBESWAR JENA-MP	M/S GOPINATH MISHRA
13	351/2022 WPC(OA)/501/2018	JAYANTA KUMAR DUBE-MP	SURYA NARAYANA DAS
14	392/2022 TRP(C)/330/2022	SUSANTI ROUT-MP	KISHORE KUMAR JENA
15	394/2022 TRP(C)/349/2022	RINA BEHERA-MP	SK.KALIM UDDINE
16	563/2022 FAO/365/2022	TALAMAY BESARA-MP	SATYABAN SAHOO
17	564/2022 FAO/241/2022	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE CORPORATION LTD	PRATIKASH KUMAR MOHANTY
18	565/2022 FAO/354/2022	INDIAN OIL CORPORATION LTD.-MP	DEBARAJ MOHANTY
19	566/2022 FAO/354/2022	INDIAN OIL CORPORATION LTD.-MP	DEBARAJ MOHANTY
20	567/2022 FAO/302/2022	MANAGER LEGAL,M/S.UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD.-MP	DEBARAJ MOHANTY
21	613/2022 CRLREV/349/2022	SUSANTA KUMAR SAHU-MP	PRATIK DASH
22	943/2022 RSA/97/2022	BISAMBAR KUSUM @ GANDA-MP	DINESH KUMAR MOHANTY
23	944/2022 RSA/377/2004	JAGANNATH MAHANTA-MP	M/S.N.P.PARIJA
24	945/2022 RSA/340/2017	SANATAN BARDHAN-MP	M/S.SAMIR KU.MISHRA
25	948/2022 CMP/901/2022	NIROJ KUMAR SAI-MP	SANJEEV UDGATA
26	949/2022	PRAVAKAR PATRA-MP	SWARUP KUMAR PATNAIK

27	CMP/903/2022 950/2022	PUSPANJALI SAHU-MP	PRASANNA KUMAR MISHRA
28	CMP/753/2021 951/2022	KHITISUTA NAIK-MP	PABITRA KUMAR NAYAK
29	CMP/696/2022 952/2022	KAILASH CHANDRA SAHOO-MP	BIBEKANANDA BHUYAN
30	CMP/904/2022 953/2022	DEBENDRA SAMAL-MP	AMIT KUMAR DAS
31	CMP/905/2022 961/2022	GAGAN BIHARI BISWAL-MP	
32	WPC(OAC)/2984/2016 962/2022	SMRUTI RANJAN SAHU-MP	M/S MANOJA KUMAR KHUNTIA
33	WPC(OAC)/1071/2018 963/2022	DURGA MADHAB PADHI-MP	
34	WPC(OAC)/1502/2017 1005/2022	THE DIVL. MANAGER, M/S. NATIONAL INSURANCE CO. LTD	MOHAMAPATRA
35	MACA/452/2022 1006/2022	THE NEW INDIA ASSURANCE CO.-MP	
36	MACA/44/2020 1007/2022	D.M,M/S. CHOLAMANDALAM GENERAL INSURANCE COMPANY LIMITED-MP	
37	MACA/458/2022 1498/2022	RAMANDORA SANTOSH KUMAR@R.SANTOSH KUMAR-MP	TRUKUNA KUMAR MISHRA
38	CRLA/575/2022 1499/2022	BHARAT BHOI @ GEDU-MP	NEPOLEON SAHANI
39	CRLA/789/2022 1500/2022	SARAT KUMAR SENAPATI-MP	M/S.BASANTA KUMAR DAS
40	CRLA/476/2017 1501/2022	BHARAT BHOI @ GEDU-MP	NEPOLEON SAHANI
41	CRLA/789/2022 1502/2022	ARJUN KHORA-MP	SUBODH KUMAR MOHANTY
42	CRLA/790/2022 1503/2022	ARJUN KHORA-MP	SUBODH KUMAR MOHANTY
43	CRLA/790/2022 1504/2022	MOTILAL MANDAL-MP	MANAS CHAND
44	CRLA/431/2021 1505/2022	NILAKANTHA SAHU-MP	M/S.S.K.BHANJADEO
45	CRLA/648/2019 1510/2022	AMBUJA @ AMBUJA KUMAR BARIK-MP	PURNA CHANDRA MOHARANA
46	ABLAPL/6546/2022 1511/2022	SUSHANTA KUMAR PATEL-MP	
47	ABLAPL/5636/2021 1512/2022	MANA GOUDA-MP	
48	ABLAPL/4818/2020 1513/2022	DHANESWAR MAHANTA-MP	
49	ABLAPL/8277/2022 1514/2022	GYANARANJAN BEHERA-MP	
50	ABLAPL/8156/2022 1515/2022	JANANI NAIK-MP	
51	ABLAPL/8032/2022 1516/2022	SASMITA PARIDA-MP	
52	ABLAPL/5663/2022 1517/2022	AMBAR DASH-MP	
53	ABLAPL/2870/2022 1518/2022	MANTU @ SIRSHA SAHAYA SWAIN-MP	
54	ABLAPL/7205/2021 1519/2022	RAMESH CHANDRA PANDA-MP	
55	ABLAPL/7153/2022 1520/2022	PRADEEP KUMAR PRADHAN-MP	
56	ABLAPL/10878/2021 1521/2022	SUNIL KUMAR PRADHAN @ TULU-MP	
57	ABLAPL/8686/2022 1522/2022	GUMAN CHANDRA SAGADIA-MP	
	ABLAPL/6508/2021		

58	1523/2022 ABLAPL/4662/2022	SATYABAN NAYAK-MP	
59	1524/2022 ABLAPL/2575/2022	SANJAY ROUT@ SANJAYA KUMAR ROUTA-MP	
60	1525/2022 ABLAPL/11580/2022	BIBEKANANDA JENA-MP	BHABANI SANKAR MISHRA
61	1526/2022 ABLAPL/8534/2021	MAMATA DALABEHERA-MP	
62	1527/2022 ABLAPL/3605/2022	RASHMI RANJAN ROUSTRAY-MP	
63	1528/2022 ABLAPL/7700/2022	JAGANNATH NAYAK @ SATYABRATA NAYAK-MP	
64	1529/2022 ABLAPL/9634/2022	SUVENDU PRADHAN @ CHANDAN-MP	
65	1530/2022 ABLAPL/6882/2022	SANTOSH KUMAR SWAIN-MP	
66	1531/2022 ABLAPL/5729/2020	AMARESH PATTANAYAK-MP	
67	1651/2022 BLAPL/6333/2022	JAGU KANTA-MP	PRASANTA KUMAR NANDA
68	1652/2022 BLAPL/6021/2022	BHARATI PATRA-MP	
69	1653/2022 BLAPL/6605/2022	BHARATI PATRA-MP	KISHORE KUMAR MISHRA
70	1654/2022 BLAPL/6598/2022	JAYANTI JENA-MP	KISHORE KUMAR MISHRA
71	1655/2022 BLAPL/6668/2022	JAYANTI JENA-MP	
72	1656/2022 BLAPL/6606/2022	N. CHIRANJIBI RAO-MP	KISHORE KUMAR MISHRA
73	1657/2022 BLAPL/6672/2022	N. CHIRANJIBI RAO-MP	
74	1658/2022 BLAPL/5915/2022	SATYA HATI-MP	SUSHANTA KUMAR JOSHI
75	1659/2022 BLAPL/8962/2022	PALTU @ SIDHARTH MAJUMDAR-MP	AMULYA RATNA PANDA
76	1660/2022 BLAPL/3898/2022	RAJIB MALLICK-MP	MANAS KUMAR CHAND
77	1661/2022 BLAPL/6983/2022	CHAITANYA BISWAL-MP	MANAS KUMAR CHAND
78	1662/2022 BLAPL/8915/2022	SMRUTI RANJAN MOHANTY-MP	SOUMYA RANJAN MOHANTY
79	2033/2022 CRLMC/2571/2022	MADHAB RATH@BANAMALI RATH-MP	SMRUTI RANJAN MOHAPATRA
80	2034/2022 CRLMC/2572/2022	BALI@SRIKANTA RANA-MP	BISWABHUSAN DAS
81	2035/2022 CRLMC/2574/2022	PRABIR KUMAR DASH-MP	BIJAY KUMAR NAYAK
82	2036/2022 CRLMC/4721/2015	BIJAYA KUMAR PRADHAN-MP	
83	2037/2022 CRLMC/2575/2022	PURASTAM SAHU-MP	SANJEEV UDGATA
84	2038/2022 CRLMC/811/2022	NAGENDRA LIMA-MP	RAMAKRISHNA NAIK
85	2039/2022 CRLMC/2579/2022	SWADESH KUMAR ROUSTRAY-MP	BANSHIDHAR BAUG
86	2040/2022 CRLMC/2580/2022	ANURAG BEHERA@BANTI-MP	SMRUTI RANJAN MOHAPATRA
87	2041/2022 CRLMC/2584/2022	JIBARDHAN NAIK-MP	SURYAKANTA DWIBEDI
88	2042/2022 CRLMC/2586/2022	RAM KUMAR KANDA-MP	HIMANSHU BHUSAN DASH
89	2043/2022	ENA@INDUMATI SAHOO-MP	BRAJA KISHOR NAYAK

	CRLMC/2587/2022		
90	2951/2022 WA/79/2014	M/S.GLOBE ALUMINIUM-MP	M/S.SANJEEV UDGATA
91	2952/2022 WA/1208/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
92	2953/2022 WA/1208/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
93	2954/2022 WA/1208/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
94	2955/2022 WA/1209/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
95	2956/2022 WA/1209/2022	STATE OF ODISHA-MP	Y. S. P. BABU, AGA
96	2957/2022 WA/1210/2022	NARAYAN BEHERA-MP	HRUDANANDA MOHAPATRA
97	2958/2022 WA/1212/2022	JYOTIRMAYEE BEHERA-MP	ANUPAM RATH
98	2959/2022 WA/1212/2022	JYOTIRMAYEE BEHERA-MP	ANUPAM RATH
99	2960/2022 WA/1211/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
100	2961/2022 WA/1211/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
101	2962/2022 WA/1211/2022	STATE OF ODISHA-MP	PUSHPARAJ BHARADWAJ, ASC
102	12598/2022 WP(C)/23629/2022	SMITA PATEL-MP	AKSHYANGSHU SEKHAR NANDY
103	12599/2022 WP(C)/23633/2022	SUJIT KUMAR DEB-MP	DWARIKA PRASAD MOHANTY
104	12600/2022 WP(C)/23635/2022	GURU CHARAN MOHANTY-MP	SASWATI MOHAPATRA
105	12601/2022 WP(C)/18394/2022	HRUSHIKESH SWAIN-MP	SUKANTA KUMAR DALAI
106	12602/2022 WP(C)/23639/2022	JYOTI RANJAN MOHAPATRA-MP	ASHOK KUMAR PANIGRAHI
107	12603/2022 WP(C)/23644/2022	PRAMODINI JUADI-MP	DINESH KUMAR PATRA
108	12604/2022 WP(C)/11332/2022	TRIDENT GALAXY RESIDENT WELFARE ASSOCIATION, BBSR-MP	
109	12605/2022 WP(C)/23646/2022	SUBHADRA PRIYADARSANI SAHOO-MP	SRIKANTA MAHUNTA
110	12606/2022 WP(C)/23647/2022	MAHESWAR MOHANTY-MP	ANJAN KUMAR BISWAL
111	12607/2022 WP(C)/23648/2022	M/S G.N.FOOD PROCESSING-MP	ANJAN KUMAR BISWAL
112	12608/2022 WP(C)/13445/2016	KARTIKESWAR DASH-MP	M/S.SUBRATA MISHRA
113	12609/2022 WP(C)/23649/2022	ROHIT SINDRIA-MP	SANJIBANI MISHRA
114	12610/2022 WP(C)/23650/2022	KRUSHNA CHAITANYA SADUAL-MP	BHAWANI SANKAR PANIGRAHI
115	12611/2022 WP(C)/23651/2022	BISWA RANJAN DASH-MP	LALITENDU MISHRA
116	12612/2022 WP(C)/23653/2022	AJIT KUMAR MISHRA-MP	PRASANTA KU. JOSHI
117	12613/2022 WP(C)/23655/2022	NEPALA CHANDRA NAYAK-MP	SUSANTA KUMAR LENKA
118	12614/2022 WP(C)/23654/2022	SANGRAM KESHARI MOHANTY-MP	LALITENDU MISHRA
119	12615/2022 WP(C)/23656/2022	SUVENDU MAHAPATRA-MP	PRABIR KUMAR RAY
120	12616/2022 WP(C)/23658/2022	MAIDAN DIGAL-MP	SUSANTA KUMAR LENKA

121	12617/2022 WP(C)/13856/2022	GOURANGA KHAMARI-MP	
122	12618/2022 WP(C)/23659/2022	PANDABA SAHU-MP	TRILOCHAN NANDA
123	12619/2022 WP(C)/12205/2021	SARAT KUMAR DAS-MP	
124	12620/2022 WP(C)/23662/2022	SUSIM KANTI MOHANTY-MP	LALIT KUMAR MAHARANA
125	12621/2022 WP(C)/11160/2021	GANESWAR BISWAL-MP	
126	12622/2022 WP(C)/23663/2022	BINAPANI SENAPATI-MP	G.P.DUTTA
127	12623/2022 WP(C)/23665/2022	JAGADISH KUMAR NAYAK-MP	RABINDRANATH PRUSTY
128	12624/2022 WP(C)/23664/2022	NISAMANI BEHERA-MP	BIBHU PRASAD MOHANTY
129	12625/2022 WP(C)/11675/2021	KESHAB CHANDRA BEHERA-MP	
130	12626/2022 WP(C)/23667/2022	CHANDAN PRAJAPATI-MP	BHABANI SANKAR TRIPATHY (1)
131	12627/2022 WP(C)/11158/2021	SURESH CHANDRA SAHOO-MP	
132	12628/2022 WP(C)/23669/2022	SUNADHARA PADAL-MP	PREMRAJ GOUDA
133	12629/2022 WP(C)/23670/2022	DURGA DEVI-MP	SANJIB KHANDAYATRAY
134	12630/2022 WP(C)/23670/2022	DURGA DEVI-MP	SANJIB KHANDAYATRAY
135	12631/2022 WP(C)/11672/2021	GAGAN BIHARI PRADHAN-MP	
136	12632/2022 WP(C)/11201/2021	UDHABA CHANDRA SAHOO-MP	
137	12633/2022 WP(C)/23679/2022	NABIN PRADHAN-MP	SOUMYA DEV RAY
138	12634/2022 WP(C)/10035/2021	MANJULA NAYAK-MP	
139	12636/2022 WP(C)/23682/2022	DINA KANSA-MP	SANJIBANI MISHRA
140	12637/2022 WP(C)/23689/2022	TANUJA BARIK-MP	CHANDRA SEKHAR PANDA
141	12638/2022 WP(C)/23693/2022	THE ODISHA CONTRACTORS ASSOCIATION, BBSR-MP	JAJATI KESHARI KHUNTIA
142	12639/2022 WP(C)/23703/2022	CHITTARANJAN MISHRA-MP	SIDHESWAR MALLICK
143	12640/2022 WP(C)/23714/2022	MD. ABRAR KHAN-MP	PRASANTA KUMAR SATAPATHY
144	12641/2022 WP(C)/23717/2022	MD. SAJID RAZA-MP	PRASANTA KUMAR SATAPATHY
145	12642/2022 WP(C)/23721/2022	MD. JALIL-MP	PRASANTA KUMAR SATAPATHY
146	12643/2022 WP(C)/23725/2022	ASHOK ROHIDAS-MP	PRASANTA KUMAR SATAPATHY
147	12644/2022 WP(C)/16248/2022	D.G.M. (ELECTRICAL), EHT (O AND M), DIVISION, CHOUDHARI	CHITTARANJAN DHAL
148	12645/2022 WP(C)/23730/2022	KANAKALATA PRADHAN-MP	GYANESWAR SATPATHY
149	12646/2022 WP(C)/23733/2022	SANJAYA MOHAPATRA-MP	SUBHRANSU BHUSAN MOHANTY
150	12647/2022 WP(C)/7469/2017	THE REGISTRAR JUDICIAL, ORISSA HIGH COURT-MP	MR. MOHIT AGARWAL AMICUS CURIAE
151	12648/2022 WP(C)/7469/2017	THE REGISTRAR JUDICIAL, ORISSA HIGH COURT-MP	MR. MOHIT AGARWAL AMICUS CURIAE
152	12649/2022	THE REGISTRAR JUDICIAL, ORISSA HIGH COURT-MP	MR. MOHIT AGARWAL AMICUS CURIAE

153	WP(C)/7469/2017 12650/2022	THE REGISTRAR JUDICIAL, ORISSA HIGH COURT-MP	MR. MOHIT AGARWAL AMICUS CURIAE
154	WP(C)/7469/2017 12651/2022	THE REGISTRAR JUDICIAL, ORISSA HIGH COURT-MP	MR. MOHIT AGARWAL AMICUS CURIAE
155	WP(C)/7469/2017 12652/2022	DR. SHASHWATI MOHAPATRA-MP	RAJJEET ROY
156	WP(C)/12489/2022 12653/2022	KOLA KRISHNA VENI-MP	DIGAMBAR SETHI
157	WP(C)/23738/2022 12654/2022	RADHA MOHAN PANDA-MP	M/S. DHANANJAYA MUND
158	WP(C)/5650/2017 12655/2022	MIRZA FAKRUDDIN BAIG-MP	M/S. SAMEER KUMAR DAS
159	WP(C)/8509/2019 12656/2022	PRABHAT RASMI GOUDA-MP	SAMEER KUMAR DAS
160	WP(C)/23741/2022 12657/2022	DHANURJAY RANA-MP	MALAYA KUMAR MISHRA
161	WP(C)/23745/2022 12658/2022	ARNAPURNA MOTORS, CUTTACK-MP	GOKULANANDA MOHAPATRA
162	WP(C)/23748/2022 12659/2022	SHRABANI DAS-MP	CHITTARANJAN PATNAIK
163	WP(C)/23749/2022 12660/2022	KRUSHNA CHANDRA BHOI-MP	BIKRAM KESHARI MOHANTY
164	WP(C)/23750/2022 12661/2022	MANOJA MANJARI SAMANTARAY-MP	PRADEEP KUMAR DAS
165	WP(C)/18781/2022 12662/2022	DR. BHOLANATH MISHRA-MP	ANJAN KUMAR BISWAL
166	WP(C)/15926/2021 12663/2022	TRAYESH CONSTRUCTION PVT. LTD., ANGUL-MP	LALITENDU MISHRA
167	WP(C)/23756/2022 12664/2022	SK. BABU-MP	BANSHIDHAR BAUG
168	WP(C)/23755/2022 12665/2022	DARSANI KU. BARAJ-MP	M/S. K. K. SWAIN
169	WP(C)/12496/2012 12666/2022	DARSANI KU. BARAJ-MP	KUNAL KUMAR SWAIN
170	WP(C)/12496/2012 12667/2022	BRANCH MANAGER, THE URBAN CO-OPERATIVE BANK	MANORANJAN MISHRA
171	WP(C)/21048/2022 12668/2022	RAMESH CH. PRADHAN-MP	M/S. DURGESH N. RATH
172	WP(C)/18835/2016 12669/2022	MAHESWAR PRADHAN-MP	SIDHARTH PRASAD DAS
173	WP(C)/23769/2022 12670/2022	ALL ODISHA STATE ROAD TRANSPORT CORPORATION EMPLOYEES ASSOCIATION-MP	WILSON DAS
174	WP(C)/11777/2018 12671/2022	NARAYAN SAHOO-MP	SIDHARTH PRASAD DAS
175	WP(C)/23772/2022 12672/2022	PRASHANTA KUMAR BINDHANI-MP	SIDHARTH PRASAD DAS
176	WP(C)/23774/2022 12673/2022	SITA MINZ-MP	BYOMOKESH SAHOO
177	WP(C)/23775/2022 12674/2022	M/S TATA AIG GENERAL INSURANCE COMPANY LTD., KODAKA	AMIRHAN
178	WP(C)/23776/2022 12675/2022	DR. MOHANLAL KHANDIA-MP	SANJIBANI MISHRA
179	WP(C)/23778/2022 12676/2022	RATAN CHAND SENAPATY-MP	KRISHNA CHANDRA SAHU
180	WP(C)/23781/2022 12677/2022	RUDRAMANI MUKHI-MP	SWAPNA KUMAR OJHA
181	WP(C)/23784/2022 12678/2022	PURNACHANDRA SAHOO-MP	AJIT KUMAR MOHANTY
182	WP(C)/23785/2022 12679/2022	SHARAT KUMAR BHUYAN-MP	SANJIB MOHANTY
183	WP(C)/40629/2021 12680/2022	G.B. OF JATESWAR DEV COLLEGE OF EDUCATION AND	BIHENSUKA, PURI, OHMP
	WP(C)/7658/2022		

184	12681/2022 WP(C)/7895/2022	M/S. SHREE LAXMI DOMESTIC GAS SUPPLIERS-MP	SUSANTA KUMAR JETHY
185	12682/2022 WP(C)/23809/2022	PRADEEP KUMAR BEHERA @ PRADEEP BEHERA-MP	BIJAY KUMAR BEHERA
186	12683/2022 WP(C)/23815/2022	RASHMI REKHA MISHRA-MP	SANJIB KUMAR BHANJADEO
187	12684/2022 WP(C)/23817/2022	SANJUKTA DEI-MP	SOUMYA RANJAN MOHANTY
188	12685/2022 WP(C)/23820/2022	SUSHANTA KUMAR BEHERA-MP	SARTHAK PRADHAN
189	12686/2022 WP(C)/23821/2022	RAMESH CHANDRA SAHOO-MP	SARTHAK PRADHAN
190	12687/2022 WP(C)/23822/2022	ALEKHA CHANDRA PRADHAN-MP	SARTHAK PRADHAN
191	12688/2022 WP(C)/23823/2022	DEEPAK KUMAR SAHOO-MP	BAIJAYANTI MOHANTY
192	12689/2022 WP(C)/23824/2022	SANJIB KUMAR PRADHAN-MP	SARTHAK PRADHAN